

By E-Mail/Speed Post/Special Messenger

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC.VII-03/2020/_____ /A

From :- Shri Saptarshi Garg
Joint Registrar (Vigilance)
Gauhati High Court
Guwahati

To,
Shri Kaustuvmani Goswami
Deputy Registrar (G&C)
Gauhati High Court, Guwahati

Dated Guwahati, the _____ December, 2021

Sub:- **Permission to avail LTC.**

Ref:- Your letter dated 07.12.2021.

Sir,

With reference to the above, I am directed to inform you that you are allowed to avail LTC for the current block period of 2018-2021 w.e.f. 24.12.2021 to 29.12.2021 to visit Kolkata and nearby places along with your wife, by the shortest possible route, as per existing Rules.

Yours faithfully

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JOINT REGISTRAR (VIGILANCE)

Memo NO. HC.VII-03/2020/6547-6549/A, dated 10/12/21

Copy to:-

1. The Principal Accountant General, (A&E), Assam, Guwahati for information.
2. The Deputy Registrar (Finance), Gauhati High Court, Guwahati for information and necessary action and to take necessary steps for allotment of budget for the LTC advance amount, as per Rules.
- ✓ 3. The Project Manager, Gauhati High Court, Guwahati for information with request to take necessary steps for upload this letter in official website of this Hon'ble Court

9.12.2021

REGISTRAR (VIGILANCE)

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